GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 4722

(TO BE ANSWERED ON THE 21st August 2025)

FLIGHTS FROM SABEYA AIRFIELD

4722. DR. ALOK KUMAR SUMAN Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is a fact that Sabeya Airfield in Hathuwa has been included under the Ude Desh Ka Aam Nagrik (UDAN) scheme for a long time but no developmental work has commenced to start air travel services and if so, the reasons therefor;
- (b) whether it is a fact that the Government has not taken any initiative to motivate private airline operators to participate in the bidding process for Sabeya Airfield and if so, the details thereof;
- (c) whether the Government has made any efforts to persuade private airline operators to bid for operating small or medium flights from Sabeya Airfield and if so, the details thereof;
- (d) whether the Government has taken steps to construct infrastructure such as terminal buildings and repair the runway to enable the operation of small flights or flights to various metropolitan cities and if so, the details thereof; and
- (e) whether it is a fact that no action has been initiated so far in this regard despite several requests from the public representatives of the region?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): Sabeya (Hathua) airstrip, Bihar is available in the list of unserved airports in the Ude Desh Ka Aam Nagrik (UDAN) Document. However, no bid for routes connecting the Sabeya airport have been received from any airline to operate Regional Connectivity Scheme (RCS) flights. Therefore, the airstrip is not taken for its revival under the UDAN scheme.

As per the provisions of the scheme, revival /upgradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator.

In case any airline submits a valid proposal for the operation of RCS flights connecting Sabeya airstrip in future bidding rounds, the same can be considered as per the UDAN Scheme's provisions.
